

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

FAO No. 1070 of 2010

Rohtash Singh

... Appellants

V/s

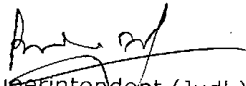
Bane Singh & ors.

..... Respondents

Resp.No.1- Bane Singh son of Sh. Babu Lal,
Caste Ahir, R/o Agra P.S. Agra,
District Shahajapur (MP)
(Driver of truck No. MP-09HF-7482)

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **29.04.2019(Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on 5th
April' 2019.


Superintendent (Judl.),
For Registrar (Judicial)

5/4/19



